

The motion was adopted.

Clauses 2 to 6 were added to the Bill.

MR. SPEAKER: The question is:

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, the Enacting Formula and the Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

18.45 hrs.

MOTION RE: JOINT COMMITTEE ON
INDIAN MEDICAL COUNCIL (AMEND-
MENT) BILL

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHAPARDE):
Mr. Speaker Sir, I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Indian Medical Council Act, 1956 made in the motion adopted by Rajya Sabha at its sitting held on the 15th December, 1987 and communicated to this House on the 15th December, 1987 and do resolve that the following thirty Members of Lok Sabha be nomi-

nated to serve on the said Joint Committee, namely:-

- (1) Shri P.A. Antony
- (2) Smt. Vyjayanthimala Bali
- (3) Shri Anil Basu
- (4) Dr. Krupasindhu Bhoi
- (5) Dr. (Smt.) Phulrenu Guha
- (6) Shri Daulatsinhji Jadeja
- (7) Shri P. Kannan
- (8) Shri P.R. Kumaramangalam
- (9) Shri Kunwar Ram
- (10) Shri Suresh Kurup
- (11) Shri Dharam Pal Singh Malik
- (12) Smt. Manorma Singh
- (13) Shri G.S. Mishra
- (14) Dr. Prabhat Kumar Mishra
- (15) Shri Ram Nagina Mishra
- (16) Dr. Manoj Pandey
- (17) Dr. V. Rajeshwaran
- (18) Shri K.H. Ranganath
- (19) Shri P.V. Narasimha Rao
- (20) Shri C. Madhav Reddy
- (21) Shri D. N. Reddy
- (22) Shri Muhiram Saikia
- (23) Shri Nawal Kishore Sharma

- | | |
|-----------------------------------|----------------------------------|
| (24) Shri N. Tombi Singh | (10) Shri Suresh Kurup |
| (25) Dr. C.P. Thakur | (11) Shri Dharam Pal Singh Malik |
| (26) Dr. Chandra Shekhar Tripathi | (12) Smt. Manorma Singh |
| (27) Dr. V. Venkatesh | (13) Shri G.S. Mishra |
| (28) Shri Vijoy Kumar Yadav | (14) Dr. Prabhat Kumar Mishra |
| (29) Dr. Golam Yazdani | (15) Shri Ram Nagina Mishra |
| (30) Shri Zainul Basher | (16) Dr. Manoj Pandey |

MR. SPEAKER: The question is:

"That this House do concur in the recommendation of the Rajya Sabha that the House do join in the Joint Committee of the House on the Bill further to amend the Indian Medical Council Act, 1956 made in the motion adopted by Rajya Sabha at its sitting held on the 15th December, 1987 and communicated to this House on the 15th December, 1987 and to resolve that the following thirty Members of Lok Sabha be nominated to serve on the said Joint Committee, namely:-

- (1) Shri P.A. Antony
- (2) Smt. Vyjayanthimala Bali
- (3) Shri Anil Basu
- (4) Dr. Krupasindhu Bhoi
- (5) Dr. (Smt.) Phulrenu Guha
- (6) Shri Daulatsinhji Jadeja
- (7) Shri P. Kannan
- (8) Shri P.R. Kumaramangalam
- (9) Shri Kunwar Ram

- (17) Dr. V. Rajeshwaran
- (18) Shri K.H. Ranganath
- (19) Shri P.V. Narasimha Rao
- (20) Shri C. Madhav Reddy
- (21) Shri D. N. Reddy
- (22) Shri Muhiram Saikia
- (23) Shri Nawal Kishore Sharma
- (24) Shri N. Tombi Singh
- (25) Dr. C.P. Thakur
- (26) Dr. Chandra Shekhar Tripathi
- (27) Dr. V. Venkatesh
- (28) Shri Vijoy Kumar Yadav
- (29) Dr. Golam Yazdani
- (30) Shri Zainul Basher

The motion was adopted.

[Translation]

SHRI BALKAVI BAIRAGI (Mandsaur):
Hon. Speaker, Sir, I would like to say some-

[Sh. Balkavi Bhairagi]

thing before you proceed to the next item. I hope you would bless us all before adjourning the House. With your permission, Sir, I would like to recite 6 lines in this August House;

"Nava versh mein phir se milenge
harsha hoga sath mein,
Sangharsha Ka sahachar satat
utkarsha hoga sath mein,
Sharad mein nyota mila baithe yahan
hemant mein,
Phir milenge aapse madhumas yaa ki
vasant mein,
Ganatantra ke gandeva ka archan
nirantar keejia,
Hai samaya shubha kamana ka deejie
aur leejie.

[English]

PROF. MADHU DANDAVATE (Rajapur): Sir, Mr. Bhagat wants to recite a couplet!

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF FOOD
AND CIVIL SUPPLIES (SHRI H.K.L.
BHAGAT): Mr. Speaker, Sir, I want to take
this opportunity to thank all the Hon. Mem-
bers of this House, whether they are on this
side or that side.....

PROF. MADHU DANDAVATE: Or
whether they are at the centre.

SHRI H.K.L. BHAGAT: Whichever side
they are, I want to thank them very warmly for
making their contribution in this session.

We had a very interesting session in-
deed. We have discussed important sub-
jects, important topics and we have a good
number of good legislations. I want to thank
all the Hon. Members, whether this side or
that side, for having taken that interest in this
session. I want to thank particularly the

Opposition Members and the Leaders of
Opposition for having cooperated in getting
the business through. Today also, but for
their cooperation probably—we had five
Bills to get through—it would not have been
possible to get them through. They have
been very cooperating in this House. We
have different views, different ideas; some-
times we disagree, sometimes we agree,
sometimes we clash also, sometimes we
become angry also and then cool down. I
want to appreciate all the Hon. Members for
this.

I want to thank you, Sir, for the wisdom,
understanding and affection with which you
have carried on this session in the Chair.
That is a source of inspiration to all of us.
Sometimes we in this House, whether this
side or that side, create problems for you.
Then you, in your wisdom, sort those prob-
lems out.

PROF. MADHU DANDAVATE: We
enjoy it.

SHRI H.K.L. BHAGAT: It is your attitude
to all of us where your job is onerous and you
have discharged it with dignity.

I must thank the Hon. Deputy Speaker
for his taking a lot of burden on him assisting
you, in occupying the Chair and conducting
the House very well with dignity, with confi-
dence and with clarity.

I would be failing in my duty if I don't
thank the Lok Sabha Secretariat, the Secre-
tary General, all his colleagues, all the staff
who had to work very hard during this Parlia-
ment session.

Sir, I should thank all those apart from
the Lok Sabha staff who work hard and do
their duty when the Session is on. Then I
would like to thank the Secretary for Parlia-
mentary Affairs and his colleagues for they
are put to a lot of burden during the Session.

I want to thank the members of the Press who sometimes had to sit late. I want to thank them for their cooperation and for having given that attention to the proceedings of this House.

Last but not the least I must thank my colleague, Shrimati Sheila Dikshit, the Minister of State, who takes my burden completely in the House and does it with grace, charm and dignity.

Once again I thank all concerned for having contributed. I thank the Ministers and everybody. If I thank the Ministers it amounts to thanking myself. With these words I would end with thanks to all of you and best wishes for the New Year.

MR. SPEAKER: Hon. Members, as the Ninth Session of the Eighth Lok Sabha comes to a close today, I consider it my duty to thank all sections of the House on my behalf, on behalf of the Deputy Speaker and Members of the Panel of Chairman, for the cooperation extended to us in conducting the proceedings of the House.

In this session, the House held 28 sittings lasting over 176 hours.

The session began with a debate on the statutory resolution to extend the President's Rule in Punjab for another 6 months. Besides, discussions on several matters of urgent public importance were held. The discussion on the tragic incident of 'Sati' at Deorala village in Rajasthan and the steps proposed by the Union Government to prevent such deplorable incidents in future lasted for over 7 1/2 hours. In deference to the wishes expressed in the House as well as outside, the Government was quick to bring forward a Bill to put an end to this barbaric practice. The Bill has been passed by the House today.

The situation in Sri Lanka was dis-

cussed for over 6 hours.

The situation arising out of the unprecedented drought and other natural calamities like floods and cyclones formed the subject matter of another discussion which lasted for about 6 hours.

Discussions were also held under rule 193 on FERA violations and on the report of the Thakkar-Natarajan Commission of Enquiry regarding the utilisation of FAIRFAX GROUP. The discussions on various subjects lasted for about 45 hours which is about 25 per cent of the total time of the sittings of the House. Even so, two discussions regarding rise in prices of essential commodities and closure of a number of industrial units remained partly discussed.

As for legislative business, the House passed as many as 20 Bills; some of the important legislative matters being the National Housing Bank Bill, 1987; the Regional Rural Banks (Amendment) Bill, 1987; the Constitution (Fifty-sixth Amendment) Bill, 1987; the Railway Claims Tribunal Bill, 1987; the Equal Remuneration (Amendment) Bill, 1987; the All India Council for Technical Education Bill, 1987; the Direct Tax Laws (Amendment) Bill, 1987; and the Commission of Sati (Prevention) Bill, 1987.

In the life of this Lok Sabha, the first No Confidence Motion in the Council of Ministers was discussed for 2 days and lasted about 13 hours.

The House also discussed and passed the Supplementary Demands for Grants (General) for 1987-88.

The amount of interest evinced by the House in the welfare of Adivasis and other weaker sections of the society can be gauged from the fact that a Private Members' Resolution on the subject, discussion on which had started during the Budget

[Mr. Speaker]

Session—on 16th April, 1987,— continued on all the Private Members Resolution days during the current session. The debate on the Resolution is still incomplete and will spill over to the next session.

Let me thank once again all the members, party and group leaders for their unstinted cooperation with the Chair. My special thanks are due to the Parliamentary Affairs Ministers—Shri H.K.L. Bhagat and Shrimati Sheila Dikshit—and especially my staff and members of the Lok Sabha and the Watch and Ward staff. They had to put in long hours and sometimes they had to miss their lunch and dinner but still they did their job well. The security as well as other things went so well on both sides of the House. I am really thankful to you, especially my Chairman and Deputy Speaker. I must speak highly of them that they took all the burden. And with good

wishes for the New Year when we meet again, come with health, wealth and everything. My good wishes to the Press who have contributed a lot.

PROF. MADHU DANDAVATE: *With a soft budget.*

MR. SPEAKER: Oh, yes, as you like. Because practically if there was on discussion or no debate or no difference of political opinion, then there would be no democracy. It is bound to be there. And this House will live up to the expectations and do its best for the good of the country. I am very very proud of what you are doing here. Thank you very much for all of you. Now the House stands adjourned *sine die*.

18.56 hrs.

The Lok Sabha then adjourned sine die.